

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 139
CP 82 of 2018

Order under Section 55(3) CA 2013

IN THE MATTER OF:

NCM-Shoava Engineers Private Limited

.....Applicant

Order delivered on ..19/07/2021

Coram:

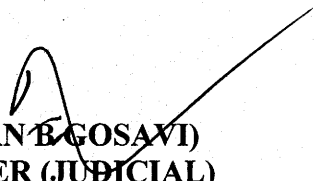
Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

ORDER

The speaking to minutes is filed by the NCM-SHOAVA Engineers Pvt. Ltd. seeking rectification of order passed in the year 2019, however, we direct the Applicant to file separate application under Section 424 of the Companies Act, 2013 along with all respective orders.

With this speaking to minutes stands disposed of.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)